

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 128
12/241-242/PB/2019

IN THE MATTER OF:

Mr. Sudeep Dutt

.... Applicant/petitioner

Vs.

Fusionnet Web Services Pvt. Ltd.

.... Respondent

Order under Section 241-242 of Companies Act

Order delivered on 14.12.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR

HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner

For the respondent

Mr. Rajesh Ranjan, Adv.

ORDER

List on 15.01.2021.

Sd/-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

nl
Sd/-

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)